

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22-12-2020 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/29/2018
NAME OF THE PETITIONER(S) : DHARAMCHANDN KOCHAR & 1 ANOTHER
NAME OF THE RESPONDENT(S) : KDP PROPERTIES PVT LTD & 1 ANOTHER
UNDER SECTION : 241/242 OF CA, 2013

ORDER

Learned Counsel Mr. R. Chandra Mohan for the Petitioner is present.

Learned Counsel Mr. M. Mariam for the Respondent is present.

Counsel for the Applicant states that Valuation Report was filed in the Registry
on 03.01.2020.

List the matter on **11.02.2021** for hearing and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)